

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 6th December., 1979.

\*\*\*\*\*

NOTIFICATION  
INCOME TAX

No.3083(F.No.203/72/79-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category "Association" in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Birla Archaeological & Cultural Research Institute, Hyderabad, will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences other than agriculture/animal husbandry/fisheries & medicines.
- (ii) That the said Institute will furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

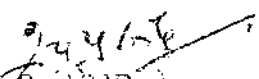
BIRLA ARCHAEOLOGICAL & CULTURAL RESEARCH INSTITUTE,  
HYDERABAD.

This notification is effective for a period of 3 years from 1.1.79 to 31.12.1981.

Copy forwarded to:-

- Sd/-  
( J.P.SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA
1. All Commissioners of Income-tax (2 copies).
  2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics & Publication, New Delhi.
  3. Director, D&MS (Income-tax), 1st Floor, Aiwan-e-Ghalib, New Delhi.
  4. The Deputy S-ecretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their D.M.No. 1/152/78-RA dated 29th March, 1979 with one spare copy for the party.
  5. Comptroller & Auditor General of India. (40 copies).
  6. Bulletin Section of D.I.(RS&P), New Delhi (5 copies).

AUTHORISED FOR ISSUE

  
( S.C.PRASAD )  
HINDI OFFICER (ADMN.)

Sd/-  
( J.P.SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

No.CC/ITAII/2926/696/RSP/79

1/11/79